

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1074

ANSWERED ON:29.04.2016

Performance of Medical Colleges

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of private and government medical colleges, along with their intake, in the country, State/UT-wise;
- (b) whether there is any proposal to augment the intake in medical colleges in view of existing severe shortage of doctors;
- (c) whether there is any mechanism to gauge the performance of the medical colleges and if so, the details of underperforming medical colleges, State/ UT-wise;
- (d) the details of new initiatives taken/ being taken by Medical Council of India to improve standards, performance and quality of the medical colleges, to curb capitation fee/donation and to strengthen the norms and rules to be followed by the Medical Colleges; and
- (e) whether there is any proposal to introduce a national level single exit examination for the MBBS pass out students and if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI JAGAT PRAKASH NADDA)

(a) & (b): A statement indicating State/UT-wise number of private and Government medical colleges alongwith their intake is at Annexure-I.

A number of measures have been taken in order to meet the shortage of doctors in the country; these include:

I. The ratio of teachers to students has been revised from 1:1 to 1:2 for all MD/MS disciplines and 1:1 to 1:3 in subjects of Anaesthesiology, Forensic Medicine, Radiotherapy, Medical Oncology, Surgical Oncology and Psychiatry.

II. DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.

III. Enhancement of maximum intake capacity at MBBS level from 150 to 250.

IV. Enhancement of age limit for appointment/extension/re-employment against posts of teachers/dean/principal/ director in medical colleges from 65-70 years.

V. Relaxation in the norms for setting up of a medical college in terms of requirement for land, faculty, staff, bed/ bed strength and other infrastructure.

VI. Strengthening/upgradation of State Government Medical Colleges for starting new PG courses/Increase of PG seats.

VII. Establishment of New Medical Colleges by upgrading district/referral hospitals preferably in underserved districts of the country.

VIII. Strengthening/upgradation of State Government/Central Government Medical Colleges to increase MBBS seats.

(c): As per Regulations notified by the MCI, every medical college has to get yearly renewal permission till the first batch of students appear in final year examination and the course is recognized. For this purpose the MCI conducts yearly inspection of the colleges and makes its recommendation to the Central Government. Colleges found deficient in terms of faculty, residents, clinical material and other facilities for proper functioning of the medical college are not given renewal permission/recognition. In the Academic Year 2015-16, 37 medical colleges were not given renewal permission. State/UT-wise details are at Annexure-II.

(d): In case of Government medical colleges, the respective State Governments are responsible for fixation of fees. However, in the case of private unaided medical colleges, the fee structure is decided by the Committee set up by the respective State Government under the Chairmanship of a retired High Court Judge in pursuance of the directions of the Hon"ble Supreme Court of India.

(e): No.

